

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 118 of 2014**

**Dated : 19<sup>th</sup> November, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-1  
Mr. Bipin Gupta and  
Mr. S.K. Bansal for R-3 to 5  
Mr. Rajiv Srivastava for R-10, UPPCL  
Mr. R. B. Sharma for R-13

**ORDER**

Learned counsel for the appellant and for the central commission have already argued in the last hearing.

Post the matter for further hearing on **18<sup>th</sup> December 2014**.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

Sh/Jps